

WRIT PETITION (S)

FILING NUMBER: 2764/2020

Jitni Devi

: PETITIONER

Vs

Mineral Area Development Authority through its Managing Director & Anr

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. The date of representation at Sub-Para 7 may be corrected.
2. All documents annexed may be certified to be true copies of their respective originals.
Typed copy may also be certified to be true typed copies of its original.

Ranjeet Kumar Pankaj

17/06/2020.